

p ITEM NO.5

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

I.A. 19/2015 in Civil Appeal No(s). 9142-9144/2010

RAM SIROMANI TRIPATHI AND ORS.

Appellant(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(for modification of order dated 09.09.2015 and

office report)

Date : 10/05/2016

This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)

Dr. Vinod Kumar Tewari, AOR
Mr. Pramod Tiwari, Adv.
Ms. Rinku Mishra, Adv.

Mr. K. L. Janjani, AOR

For Respondent(s)

Mr. Ameet Singh, Adv.
Mr. Sandeep Singh, Adv.
Ms. Alka Sinha, Adv.
For Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the order dated 29.01.2016, list the I.A. before
the appropriate Bench.

Signature Not Verified

Digitally signed by

(R.NATARAJAN)

(SNEH LATA SHARMA)

R.NATARAJAN

Date: 2016.05.12

16:41:13 IST

Court Master

Court Master

Reason: